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കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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Part III

Commissionerate of Land Revenue

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കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Ernakulam District

Kanayannur Taluk

NOTICE

No: A5/1392/22

30-12-2021

Notice is hereby given to all to whom it may be concern that ANOOP S. SREENILAYAM HOUSE THIRUVANKULAM DESOM, Ernakulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late C. N. SREEDHARAN SREENILAYAM HOUSE THIRUVANKULAM DESOM who expired on 15-11-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C. N. SREEDHARAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ARUN S.	Son	45
2	ANOOP S.	Son	43



Ernakulam District

Kanayannur Taluk

NOTICE

No: H6-23461/21

31-12-2021

Notice is hereby given to all to whom it may be concern that LAJPATH RAY PULLEPPADI DESOM A C ORION FLAT NO 41/1143 F FLAT NO 5 B SHANTHI NIKETHAN, Ernakulam Village, Kanayannur Taluk of Ernakulam District has filed a n application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SAVITHRI DEVI KACHOLIYA PULLEPPADI DESOM A C ORION FLAT NO 41/1143 F FLAT NO 5 B SHANTHI NIKETHAN who expired on 08-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SAVITHRI DEVI KACHOLIYA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	LAJPATH RAY	Husband	60
2	AKHIL KACHOLIYA	Son	39
3	BACHANI CHANCHALBEN KUNDANBHAI	Daughter	41

No: H6-23066/21

27-12-2021

Notice is hereby given to all to whom it may be concern that SUNIL KUMAR P K KADAVANTHRA KALATHIL HOUSE BHATTATHIRIPPAD ROAD, Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late DHROAPATHY A N KADAVANTHRA KALATHIL HOUSE BHATTATHIRIPPAD ROAD who expired on 09-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late DHROAPATHY A N. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SASIKUMAR P K	Son	64



2	MEENA JAYARAJ	Son	57
3	SUNIL KUMAR P K	Son	54
4	SADANANDAN	Son in law	65
5	SONIYA SADANANDAN	Grand Daughter	31
6	SANJAY S	Grand Son	26

No: H6-23092/21

27-12-2021

Notice is hereby given to all to whom it may be concern that SREEKUMAR P G KADAVANTHRA DESOM SREENILAYAM HOUSE GIRINAGAR, Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late C N GOPALAKRISHNA MENON KADAVANTHRA DESOM SREENILAYAM HOUSE GIRINAGAR who expired on 21-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C N GOPALAKRISHNA MENON. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P K RUGHMANI	Wife	93
2	P G SREELATHA	Daughter	64
3	SREEDEVI P G	Daughter	63
4	SREEKUMAR P G	Son	61
5	SREEKALA P G	Daughter	60
6	SREEMANI SASI KUMAR	Daughter	57

No: H6-23378/21

30-12-2021

Notice is hereby given to all to whom it may be concern that ROOPA ABRAHAM KADAVANTHRA DESOM FLAT NO 4/B ELEGANT HEIGHTS INDIRA NAGAR, Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ABRAHAM MATHEW KADAVANTHRA DESOM FLAT NO 4/B ELEGANT HEIGHTS INDIRA NAGAR who expired on 10-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ABRAHAM MATHEW. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ROOPA ABRAHAM	Wife	49
2	MATHEW P ABRAHAM	Son	26
3	TERESA ABRAHAM	Daughter	24
4	MARIA ABRAHAM	Daughter	22

No: H6-23468/21

31-12-2021

Notice is hereby given to all to whom it may be concern that JERRY P CHERIAN CHANGAMPUZHA NAGAR DESOM PULINATTU HOUSE PARIJATHAM ROAD, ThrikkakkaraNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P C KORAKUNJU CHANGAMPUZHA NAGAR DESOM PULINATTU HOUSE PARIJATHAM ROAD who expired on 14-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P C KORAKUNJU. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JERRY P CHERIAN	Son	47
2	SUSY KORAKUNJU	Wife	72
3	SURIYA KORAH P	Daughter	40
4	PREETHA KORAH PULINADAN	Daughter	44

No: H6-23499/21

31-12-2021

Notice is hereby given to all to whom it may be concern that P PREMAJA KADAVANTHRA DESOM VRINDAVAN HOUSE ANAMTHURUTHYCHIRA ROAD, Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P K SADANANDAN KADAVANTHRA DESOM VRINDAVAN HOUSE ANAMTHURUTHYCHIRA ROAD who expired on 26-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P K SADANANDAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P PREMAJA	Wife	73
2	SINDHU SADANANDAN	Daughter	50
3	VRINDA SADANANDAN	Daughter	48

No: H6-23399/21

30-12-2021

Notice is hereby given to all to whom it may be concern that SHYAMA JAYAKUMAR KADAVANTHRA DESOM MANGHATU HOUSE MANGHATU LANE, Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ARAVINDAKSHA MENON K KADAVANTHRA DESOM MANGHATU HOUSE MANGHATU LANE who expired on 11-09-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ARAVINDAKSHA MENON K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SAROJAM V P	Wife	76
2	V P KRISHNA KUMAR	Son	60
3	SOBHA RANJITH	Daughter	58
4	PRASANNAKUMAR V P	Son	56
5	SHYAMA JAYAKUMAR	Daughter	54
6	SREEKALA SHAJI	Daughter	51

No: H6-23475/21

31-12-2021

Notice is hereby given to all to whom it may be concern that JOY K S KALLOOR DESOM KOIMAKAD PONOTH ROAD , Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late DEVASSY K O KALLOOR DESOM KOIMAKAD PONOTH ROAD who expired on 10-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late DEVASSY K O. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JESSY THAMPI	Daughter	66
2	JOY K S	Son	64
3	JANCY ANTO	Daughter	62

No: H6-23469/21

31-12-2021

Notice is hereby given to all to whom it may be concern that CHANDRIKA BAI IDAPPALLY DESOM ILLIKKAT HOUSE V P MARAKKAR ROAD, ThrikkakkaraNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VAROIOUS in respect of the legal heirs of late C K UDAYAN IDAPPALLY DESOM ILLIKKAT HOUSE V P MARAKKAR ROAD who expired on 22-12-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C K UDAYAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	CHANDRIKA BAI	Wife	79
2	DYNE I U	Son	56
3	LYDA UDAYAN	Daughter	54
4	VIDYA UDAYAN MURALI	Daughter	47

No: H6-23470/21

31-12-2021

Notice is hereby given to all to whom it may be concern that OMANA PRABHAKARAN PUDUPPALLIPPURAM KARA DESOM PRABHA BHAVAN PANACHIKKAL SOBHA ROAD, ThrikkakkaraNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late PRABHAKARAN PANACHIKAL KRISHNANKUTTY PUDUPPALLIPPURAM KARA DESOM PRABHA BHAVAN EDAPPALLY P O who expired on 15-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PRABHAKARAN PANACHIKAL KRISHNANKUTTY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	OMANA PRABHAKARAN	Wife	69
2	JIBIN RAJ P	Son	37
3	JYOTHI PRABHA P	Daughter	35



തിരുത്തൽ പരസ്യം

നം.എ 5-15079/2021

17/02/2022

കണയന്നൂർ താലൂക്കിൽ ഇടപ്പള്ളി സൗത്ത് വില്ലേജിൽ ശ്രീമതി. ബേബി മോഹിനി എ. എസ്. സമർപ്പിച്ച അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായുള്ള അപേക്ഷയിന്മേൽ ടി കക്ഷിയുടെയും പരേതന്റെയും പേര് തെറ്റായി പ്രസിദ്ധീകരിച്ചിരിക്കുന്നത് (ഗസറ്റ് നം. 45, പേജ് നം. 12279, തീയതി. നവംബർ 16, 2021) ബേബി മോഹിനി എ. എസ്. എന്നും സുഗുണൻ കെ. എ. എന്നും തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)
തഹസീൽദാർ

തിരുത്തൽ പരസ്യം

നം.എ 5-14842/2021

17/02/2022

കണയന്നൂർ താലൂക്കിൽ ചേരാനല്ലൂർ വില്ലേജിൽ സി. ജി. സുന്ദരിയുടെ അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായുള്ള അപേക്ഷയിന്മേൽ പ്രസിദ്ധീകരിച്ച ഗസറ്റിൽ (ഗസറ്റ് നം. 45, പേജ് നം. 12308, തീയതി. നവംബർ 16, 2021) ടിയാളുടെ മകന്റെ പേര് എം. യു. മോഹനൻ എന്ന് തെറ്റായി വന്നിരിക്കുന്നത് എം. .യു. മോഹൻ എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)
തഹസീൽദാർ

തിരുത്തൽ പരസ്യം

നം.എ 5-11945/2021

17/02/2022

കണയന്നൂർ താലൂക്കിൽ മരട് വില്ലേജിൽ ശ്രീ. സിമേഷ് എസ്. സമർപ്പിച്ച അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായുള്ള അപേക്ഷയിന്മേൽ പരേതന്റെ പേര് സി. കെ. സോമശേഖരൻ എന്ന് തെറ്റായി പ്രസിദ്ധപ്പെടുത്തിയിരിക്കുന്നത് (ഗസറ്റ് നം. 36, പേജ് നം. 7434, തീയതി. സെപ്റ്റംബർ 14, 2021) സി. കെ. സോമനാഥൻ എന്നു തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)
തഹസീൽദാർ

Ernakulam District

Kanayannur Taluk

NOTICE

നമ്പർ:എ5-22764/2021

31-12-2021

കണയന്നൂർ താലൂക്കിൽ ചേരനല്ലൂർ വില്ലേജിൽ വടുതല ദേശത്ത് രോഹിണി വീട്ടിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ വി രാധാകൃഷ്ണ കുറുപ്പ് എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിന് ഹാജരാക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി പരേതന്റെ ഭാര്യ ചന്ദ്രിക കെ ബോധിപ്പിച്ച അപേക്ഷ ബന്ധപ്പെട്ട വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 26-05-2021-ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമാനുസൃത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	ചന്ദ്രിക കെ	ഭാര്യ	67
2	രാധിക ആർ കുറുപ്പ്	മകൾ	37



Ernakulam District

Kanayannur Taluk

NOTICE

No: H6-23393/21

30-12-2021

Notice is hereby given to all to whom it may be concern that SHYAMALA KALoor DESOM MADATHIPARAMBIL HOUSE DESHABHIMANI ROAD, Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late MANOHARAN KALoor DESOM MADATHIPARAMBIL HOUSE DESHABHIMANI ROAD who expired on 22-06-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MANOHARAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SHYAMALA	Wife	62
2	VINEETHA RAJESH	Daughter	39
3	VIJITHA SREEKUMAR	Daughter	37

No: H6-23466/21

31-12-2021

Notice is hereby given to all to whom it may be concern that ABRAHAM GEORGE NJALAKAM DESOM KONAT HOUSE CHANGAMPUZHA NAGAR P O KALAMASSERY, ThrikkakkaraNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late GEORGE ABRAHAM NJALAKAM DESOM KONAT HOUSE CHANGAMPUZHA NAGAR P O KALAMASSERY who expired on 22-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late GEORGE ABRAHAM. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ANNIE GEORGE	Wife	80



2	PRIYA JACOB EAPEN	Daughter	54
3	ABRAHAM GEORGE	Son	51

No: H6-590/22

06-01-2022

Notice is hereby given to all to whom it may be concern that K B ANAND KALOOR DESOM SIVASAKTHI HOUSE KATTAKKARA CROSS ROAD , Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K BALAGOPALAN KALOOR DESOM SIVASAKTHI HOUSE KATTAKKARA CROSS ROAD who expired on 01-03-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K BALAGOPALAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K B ANAND	Son	50

No: H6-591/22

06-01-2022

Notice is hereby given to all to whom it may be concern that SHIBU JACOB KONTHURUTHY PULLEPADY DESOM KONTHURUTHY HOUSE KOTTAKANAL ROAD NEAR LISIE HOSPITAL, Ernakulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K K JACOB PULLEPADY DESOM KONTHURUTHY HOUSE KOTTAKANAL ROAD NEAR LISIE HOSPITAL who expired on 16-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K K JACOB. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sr.LINCY	Daughter	55
2	SHIBU JACOB KONTHURUTHY	Son	52

No: H6-640/22

07-01-2022

Notice is hereby given to all to whom it may be concern that MARY RANI CYRIAC COCHIN UNIVERSITY DESOM



KALAPURACKAL HOUSE TNRA-110 KUSAT P O, ThrikkakkaraNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late MARY PAUL KOOLA COCHIN UNIVERSITY DESOM KALAPURACKAL HOUSE TNRA-110 KUSAT P O who expired on 21-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MARY PAUL KOOLA. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	TONY FRANCIS	Son	65
2	HONEY JOSEPH	Daughter	61
3	MARY RANI CYRIAC	Daughter	58

No: H6-641/22

07-01-2022

Notice is hereby given to all to whom it may be concern that BENNY C R PUTHUPPALLYPPURAM KARA DESOM CHAYIKKODATH HOUSE, ThrikkakkaraNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late BABY CHAYIKKODATH HOUSE M A SAJEEV ROAD EDAPPALLY who expired on 25-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late BABY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	BENNY C R	Son	53
2	BETTY GEORGE	Daughter	54
3	ELIZABATH BENCY	Daughter	50

No: H6-650/22

07-01-2022

Notice is hereby given to all to whom it may be concern that L M JACOB GANDHI NAGAR DESOM MATTATHIL HOUSE , Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late MARY JACOB GANDHI NAGAR DESOM MATTATHIL HOUSE who expired on 14-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MARY JACOB. that it is proposed to issue a legal heirship certificate according to



this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	L M JACOB	Husband	70
2	AJIT JACOB	Son	41
3	BIJIT JACOB	Son	39
4	ROHIT JACOB	Son	34

No: H6-651/22

07-01-2022

Notice is hereby given to all to whom it may be concern that LEENA LALU KADAVANTHRA DESOM THUNDATHIL HOUSE, Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late FRANCIS LALU KADAVANTHRA DESOM THUNDATHIL HOUSE who expired on 23-10-1995 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late FRANCIS LALU. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	LEENA LALU	Wife	54
2	ANISH JOSEPH MANUEL	Son	27
3	ANITTA MARIYA	Daughter	26

No: H6-674/22

07-01-2022

Notice is hereby given to all to whom it may be concern that K K SUDHEER VALLARPADAM DESOM KOCHUTHA RA HOUSE, Mulavukad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KUNJAN K K VALLARPADAM DESOM KOCHUTHARA HOUSE who expired on 03-07-1989 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KUNJAN K K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	RAJAMMA K K	Daughter	73
2	JANARDHANAN K K	Son	68
3	SUHASINI	Daughter	62
4	AJITHAKUMARI K K	Daughter	59
5	BALASUBRAMANIAN	Son	57
6	SUDHEER K K	Son	54
7	SOUMINI K K	Daughter	52
8	SUNIL T S	Grand Son	38
9	SHANIL T S	Grand Son	36
10	MANU T S	Grand Son	34

No: H6-675/22

07-01-2022

Notice is hereby given to all to whom it may be concern that SAJ MOHAN N P KADAVANTHRA DESOM NALADITHUNDIYIL HOUSE , Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KUNJAPPAN KADAVANTHRA DESOM NALADITHUNDIYIL HOUSE who expired on 19-05-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KUNJAPPAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JANAKI P K	Wife	61
2	SAJ MOHAN N P	Son	41
3	SMITHA SURENDRAN	Daughter	44



തിരുത്തൽ പരസ്യം

നം.എ 5-564/2022

18/02/2022

കണയന്നൂർ താലൂക്കിൽ മുളത്തുരുത്തി വില്ലേജിൽ ശ്രീമതി. രമ്യ ആർ. മേനോൻ സമർപ്പിച്ച അപേക്ഷയിന്മേൽ പ്രസിദ്ധീകരിച്ച ഗസറ്റിൽ പരേതന്റെ മേൽവിലാസത്തിൽ പ്ലാമുട്ടിൽ എന്ന് തെറ്റായി പ്രസിദ്ധീകരിച്ചിരിക്കുന്നത് (ഗസറ്റ് നം. 6, പേജ് നം.4883) രമ്യ നിവാസ് എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)
തഹസീൽദാർ

തിരുത്തൽ പരസ്യം

നം.എ 5-17733/2021

19/02/2022

കണയന്നൂർ താലൂക്കിൽ മരട് വില്ലേജിൽ ശ്രീ. മോഹനകൃഷ്ണൻ മേനോൻ സമർപ്പിച്ച അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായുള്ള അപേക്ഷയിന്മേൽ പ്രസിദ്ധീകരിച്ച ഗസറ്റിൽ (ഗസറ്റ് നം. 50, പേജ് നം.17434, തീയതി. ഡിസംബർ 21, 2021) ക്രമ നം. 6 ആയി വന്നിരിക്കുന്ന സുരേഷ് രാജനെ ഒഴിവാക്കി തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)
തഹസീൽദാർ

തിരുത്തൽ പരസ്യം

നം.എ 5-17622/2021

19/02/2022

കണയന്നൂർ താലൂക്കിൽ മണകുന്നം വില്ലേജിൽ ശ്രീമതി. സുശമ സമർപ്പിച്ച അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായുള്ള അപേക്ഷയിന്മേൽ പ്രസിദ്ധീകരിച്ച ഗസറ്റിൽ (ഗസറ്റ് നം. 51, പേജ് നം.18548, തീയതി. ഡിസംബർ 28, 2021) ക്രമ നം. 2 ആയി വന്നിരിക്കുന്ന ജയശ്രീയെ ഒഴിവാക്കി തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)
തഹസീൽദാർ

തിരുത്തൽ പരസ്യം

നം.എ 5-20364/2021

17/02/2022

കണയന്നൂർ താലൂക്കിൽ തിരുവാങ്കുളം വില്ലേജിൽ പ്രിയങ്ക പി. - യുടെ അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായുള്ള അപേക്ഷയിന്മേൽ അവകാശികളിലൊരാളായ അഭിലാഷ് പി. നമ്പ്യാർ ന്റെ പരേതനുമായുള്ള ബന്ധം സഹോദരി എന്ന് തെറ്റായി പ്രസിദ്ധീകരിച്ചിരിക്കുന്നത് (ഗസറ്റ് നം. 06, പേജ് നം.4891, തീയതി. February 8, 2022) മകൻ എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)
തഹസീൽദാർ

Ernakulam District

Kanayannur Taluk

NOTICE

No: a5/3182/22

10-02-2022

Notice is hereby given to all to whom it may be concern that SHAILAJA SOMAN KOCHUKURUVINNIL HOUSE MAMPUZHA DESOM, Amballur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late BHASKARAN, GOURI BHASKARAN KOCHUKURUVINNIL HOUSE MAMPUZHA DESOM who expired on 24-01-1994 , 25/01/2000 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late BHASKARAN, GOURI BHASKARAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	VINODINI	Daughter	58
2	SHAILAJA SOMAN	Daughter	52

No: A5/20364(A)/21

13-11-2021

Notice is hereby given to all to whom it may be concern that PRIYANKA P. POORNASREE HOUSE, PARAPPILLIL ROAD THIRUVANKULAM, Thiruvankulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late GEETHA U. K. POORNASREE HOUSE, PARAPPILLIL ROAD THIRUVANKULAM who expired on 09-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late GEETHA U. K.. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PRIYANKA P.	Daughter	37
2	ABHILASH P NAMBIAR	Son	39



No: A5/2195/21

27-01-2022

Notice is hereby given to all to whom it may be concern that NITHA RAMACHANDRAN 31/792 A1 AKASH APARTMENTS, PONNUIRUNNI DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late RAMACHANDRAN K, PADMINI RAMACHANDRAN 31/792 A1 AKASH APARTMENTS, PONNUIRUNNI DESOM who expired on 30-06-1986 , 2-03-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RAMACHANDRAN K, PADMINI RAMACHANDRAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	NITHA RAMACHANDRAN	Daughter	44

No: A5/2164/22

25-01-2022

Notice is hereby given to all to whom it may be concern that LOVELINE OLIVER 2502, CHANDERKUNJ ARMY TOWER C, SILVER SAND ISLAND, EROOR DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ELIZABETH OLIVER 2502, CHANDERKUNJ ARMY TOWER C, SILVER SAND ISLAND, EROOR DESOM who expired on 17-01-2022 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ELIZABETH OLIVER. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	LOVELINE OLIVER	Husband	75
2	ASHISH OLIVER	Son	44
3	AVINASH OLIVER	Son	43
4	ARCHANA LOPEZ	Daughter	41

No: A5/2235/22

27-01-2022

Notice is hereby given to all to whom it may be concern that ELSIKUTTY JACOB KARIPPARAMBIL HOUSE EDAPPAL



LY DESOM, EdappallyNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late JACOB THOMAS KARIPPARAMBIL HOUSE EDAPPALLY DESOM who expired on 08-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late JACOB THOMAS. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ELSIKUTTY JACOB	Wife	70
2	SANJU JACOB	Son	42
3	SEAJU JACOB	Son	36

No: A5/2553/22

31-01-2022

Notice is hereby given to all to whom it may be concern that ALEY GEORGE PENATTU(PUNNALATH) CHOTTANIKKARA DESOM, Kanayannur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P K GEORGE PENATTU(PUNNALATH) CHOTTANIKKARA DESOM who expired on 09-08-2002 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P K GEORGE. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ALEY GEORGE	Wife	74
2	ALICE GEORGE	Daughter	52
3	P G JOY	Son	50
4	LILLY GEORGE	Daughter	45

No: A5/2554/22

29-01-2022

Notice is hereby given to all to whom it may be concern that THERRAKKAL PEETHAMBHARAN SHALINI THERRAKKAL HOUSE, KUREEKKAD DESOM, Kanayannur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SAJITH MOHAN THERRAKKAL HOUSE, KUREEKKAD DESOM who expired on 04-08-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SAJITH MOHAN. that it is proposed to issue a legal



heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No 2 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	THERRAKKAL PEETHAMBHARAN SHALINI	Mother	64
2	DIVYA S. SASIDHARAN	Wife	37
3	PRANAV T S	Son	9

No: A5/2555/22

03-01-2022

Notice is hereby given to all to whom it may be concern that DAISY JOSEPH PUREPARAMBIL HOUSE, CHOTTANIKKARA, Kanayannur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ANTONY P V PUREPARAMBIL HOUSE, CHOTTANIKKARA who expired on 22-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ANTONY P V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	DAISY JOSEPH	Wife	43
2	ANNAKUTTY VARGHESE	Mother	86

No: A5/2588/22

27-01-2022

Notice is hereby given to all to whom it may be concern that SIBI SAJAL MATTAMPARAMBATH HOUSE, KUMBALAM DESOM, Kumbalam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late AMMU PARAMESWARAN MATTAMPARAMBATH HOUSE, KUMBALAM DESOM who expired on 01-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late AMMU PARAMESWARAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SIBI SAJAL	Daughter	49
2	SINDHU P.	Daughter	53

No: A5/2587/22

27-01-2022

Notice is hereby given to all to whom it may be concern that SIBI SAJAL MATTAMPARAMBATH HOUSE, KUMBALAM DESOM, Kumbalam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K K PARAMESWARAN MATTAMPARAMBATH HOUSE, KUMBALAM DESOM who expired on 23-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K K PARAMESWARAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SIBI SAJAL	Daughter	49
2	SINDHU P.	Daughter	53

No: A5/2601/22

31-01-2022

Notice is hereby given to all to whom it may be concern that JINS K SHAJI KOLANGATHU HOUSE, KARIKKOD DESOM , Mulanthuruthi Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SHIBI SHAJI KOLANGATHU HOUSE, KARIKKOD DESOM who expired on 30-04-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SHIBI SHAJI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JINS K SHAJI	Son	25
2	JINCY K SHAJI	Daughter	23



Ernakulam District

Kanayannur Taluk

NOTICE

No: A5/1962/21

20-01-2022

Notice is hereby given to all to whom it may be concern that PANKAJAKSHI VADAKKEPARAMBIL HOUSE KAIPPATTUR DESOM, Kaippattur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late VELAYUDHAN VADAKKEPARAMBIL HOUSE KAIPPATTUR DESOM who expired on 08-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late VELAYUDHAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PANKAJAKSHI	Wife	73
2	GIRIJA CHANDRASEKHARAN	Daughter	51
3	SURESH	Son	49

No: A5/2056/22

13-01-2022

Notice is hereby given to all to whom it may be concern that A S KUMARI ENCHARAKUNNIL HOUSE CHERANELLO OR DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late E O THANKAPPAN ENCHARAKUNNIL HOUSE CHERANELLOOR DESOM who expired on 20-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late E O THANKAPPAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	A S KUMARI	Wife	75
2	E T RENU	Daughter	47
3	MANJUSHA E T	Daughter	41



No: A5/2083/22

22-01-2022

Notice is hereby given to all to whom it may be concern that ELSY OUSEPH CHEMBISSERIL HOUSE NADAMA DESO M, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late C O OUSEPH CHEMBISSERIL HOUSE NADAMA DESOM who expired on 15-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C O OUSEPH. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ELSY OUSEPH	Wife	72
2	JOLLY JOSEPH(JOSEPH C J)	Son	53
3	TESSY OUSEPH	Daughter	51
4	BIJU OUSEPH	Son	49
5	SHUBIN OUSEPH	Son	47

No: A5/1540/22

12-01-2022

Notice is hereby given to all to whom it may be concern that KANCHANA RADHAKRISHNAN NARAKATHU HOUSE MAROTTICHUVAD DESOM, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late N RADHAKRISHNAN NARAKATHU HOUSE MAROTTICHUVAD DESOM who expired on 28-08-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late N RADHAKRISHNAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	KANCHANA RADHAKRISHNAN	Wife	71
2	HARIDAS	Son	50
3	SREELATHA	Daughter	48

No: A5/1367/22

06-01-2022



Notice is hereby given to all to whom it may be concern that MAHESH NARAYANAN UTHRAM HOUSE, PONNURUN NI DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late A NARAYANAN UTHRAM HOUSE, PONNURUNNI DESOM who expired on 25-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late A NARAYANAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MAHESH NARAYANAN	Son	36
2	MANJU NARAYANAN	Daughter	41

No: A5/1369/22

14-01-2022

Notice is hereby given to all to whom it may be concern that MANOJ P J PERUMBILLIL HOUSE, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P V JOHN PERUMBILLIL HOUSE who expired on 17-08-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P V JOHN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MARY JOHN	Wife	76
2	MANOJ P J	Son	44

No: A5/1447/22

04-01-2022

Notice is hereby given to all to whom it may be concern that SIJU C P CHIRAKKAPPADI HOUSE, Kakkanad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late PADMANABHAN C K CHIRAKKAPPADI HOUSE who expired on 15-04-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PADMANABHAN C K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims.



objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	BIJU C P	Son	38
2	SIJU C P	Son	36
3	SIJA C P	Daughter	32

No: A5/21270/21

01-12-2021

Notice is hereby given to all to whom it may be concern that SREEKUMAR B. RAM NIVAS PIZHALA, Kadamakkudi Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late BALAN P R RAM NIVAS PIZHALA who expired on 28-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late BALAN P R. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SREEKUMAR B	Son	44
2	PREMKUMAR B	Son	47
3	LATHAKUMARI B	Daughter	50
4	SULOCHANA BALAN	Wife	69

No: A5/1343/22

14-01-2022

Notice is hereby given to all to whom it may be concern that RUDRANI KANNIKATTUPARAMBIL HOUSE VADUTHA LA DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late M S BALAKRISHNAN KANNIKATTUPARAMBIL HOUSE VADUTHALA DESOM who expired on 10-02-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M S BALAKRISHNAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	RUDRANI	Wife	68

No: A5/1324/22

04-01-2022

Notice is hereby given to all to whom it may be concern that VASANTHALAKSHMI P SREPADMAM HOUSE THRIKKAKKARA, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P PATHMINI AMMA SREPADMAM HOUSE THRIKKAKKARA who expired on 28-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P PATHMINI AMMA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	VASANTHALAKSHMI P	Daughter	59

No: A5/1448/22

03-01-2022

Notice is hereby given to all to whom it may be concern that SHAMEEMA ZAMEER A-53, FORT GRAND APARTMENTS , THRIKKAKKARA DESOM, Kakkanad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ZAMEER KADEEJA BEEVI A-53, FORT GRAND APARTMENTS, THRIKKAKKARA DESOM who expired on 06-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ZAMEER KADEEJA BEEVI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SHAMEEMA ZAMEER	Wife	41
2	NABHAN CHINGATHOTTATHIL KELOTH	Son	19
3	NASHAL MUHAMMED	Son	15
4	MUHAMMED ZAHIL ZAMEER	Son	11



No: A5/1446/22

03-01-2022

Notice is hereby given to all to whom it may be concern that RAMAKRISHNAN C V CHOZHICKARA HOUSE THENGODE(D), Kakkanad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late C P VELAYUDHAN CHOZHICKARA HOUSE THENGODE(D) who expired on 22-09-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C P VELAYUDHAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MOHANAN C V	Son	60
2	VISWANATHAN C V	Daughter	57
3	RAMAKRISHNAN C. V	Son	55
4	PUSHPA DIVAKARAN	Daughter	53
5	SATHI BHASKARAN	Daughter	63
6	LIJA	Daughter	50

No: A5/1410/22

11-01-2022

Notice is hereby given to all to whom it may be concern that SUNITHA V R MULAKAYATH HOUSE PONEKKARA DESOMA, EdappallyNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late GEORGE M R MULAKAYATH HOUSE PONEKKARA DESOMA who expired on 17-09-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late GEORGE M R. that it is proposed to issue a legal heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SUNITHA V R	Wife	37
2	HENOCK GEORGE	Son	10

No: A5/1408/22

04-01-2022



Notice is hereby given to all to whom it may be concern that BIJI JOSHY ELAMKULAM HOUSE KANDANAD DESOM, Manakkunnam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late JOSHY E P ELAMKULAM HOUSE KANDANAD DESOM who expired on 29-01-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late JOSHY E P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	BIJI JOSHY	Wife	52
2	JESSICAMOL SARA JOSHY	Daughter	24

No: A5/1366/22

06-01-2022

Notice is hereby given to all to whom it may be concern that P R JOHN PALLATHU HOUSE PALARIVATTOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late MARY JOHN @ K V MARY PALLATHU HOUSE PALARIVATTOM who expired on 01-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MARY JOHN @ K V MARY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P R JOHN	Husband	83
2	ANTONY ROJIE P J	Son	46
3	PERE ROMY P J.	Son	50

No: A5/1573/22

17-01-2022

Notice is hereby given to all to whom it may be concern that SUNIL K G KIZHAKKECHAKKALAKKAL HOUSE, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late GOVINDAN K K KIZHAKKECHAKKALAKKAL HOUSE who expired on 19-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late GOVINDAN K K. that it is proposed to issue a legal heirship certificate according to this to the applicant .



Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SUNIL K G	Son	43
2	PANKAJAKSHIN	Wife	67
3	SUCHATHA MURALI	Daughter	47
4	SUDHEER K G	Son	45

No: a5/1577/22

12-01-2022

Notice is hereby given to all to whom it may be concern that MADHU M V MANAYATH HOUSE THIRUVANKULAM DESOM, Thiruvankulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late T A PRABHAVATHY MANAYATH HOUSE who expired on 30-08-2007 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late T A PRABHAVATHY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MADHU M V	Son	47
2	PRAMOD M V	Son	46
3	VEENA VENU M	Daughter	42

No: A5/22806/21

14-01-2022

Notice is hereby given to all to whom it may be concern that SACHIN K. S. kakkattuparambil house irumbanam desom, Thiruvankulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late Sathyan K R kakkattuparambil house irumbanam desom who expired on 23-02-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sathyan K R. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SANDHYA SANTOSH	Daughter	42
2	SARITHA K S	Daughter	37
3	SAVITHA K S	Daughter	30
4	SACHIN K S	Son	26

No: A5/1579/22

18-01-2022

Notice is hereby given to all to whom it may be concern that KALAIVANI SOMASHEKHARAN THIRUVATHIRA HOUSE ELAMAKKARA DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K SOMASEKHARAN THIRUVATHIRA HOUSE ELAMAKKARA DESOM who expired on 10-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K SOMASEKHARAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	KLAIVANI SOMASHEKHARAN	Wife	53
2	MEERA RAMESH	Daughter	32
3	KAMESH S	Son	31

No: A5/21686/21

03-12-2021

Notice is hereby given to all to whom it may be concern that JINS K K KEERIKKATTIL HOUSE THENGODE DESOM, Kakkanad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K N KUNJU KEERIKKATTIL HOUSE THENGODE DESOM who expired on 06-02-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K N KUNJU. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SAJEEV KUMAR	Son	46
2	JINS K K	Son	37

No: A5/21687/21

03-12-2021

Notice is hereby given to all to whom it may be concern that ABDUL RAHMAN P K PAZHANGATTU KAKKANAD DESOM, Kakkanad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KUNJAMMU P P PAZHANGATTU KAKKANAD DESOM who expired on 01-05-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KUNJAMMU P P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	KUNJAMMA	Wife	73
2	muhammed kunjju	Son	52
3	SUBAIDA P K	Daughter	51
4	SAFIYA	Daughter	48
5	RASIYA P K	Daughter	43
6	ABDUL RAHMAN P. K.	Son	54

No: A5/1290/22

13-01-2022

Notice is hereby given to all to whom it may be concern that LERIN FRANCIS A. ANTHIKKATT HOUSE VENNALA DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late RITA LILLY TAURO ANTHIKKATT HOUSE VENNALA DESOM who expired on 28-08-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RITA LILLY TAURO. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	LERIN FRANCIS A	Daughter	44



2	ALDRIN ANTHIKKATT FRANCIS	Son	42
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No: A5/1560/22

17-01-2022

Notice is hereby given to all to whom it may be concern that HARI KRISHNAN ABAD FLAT NO.11 A KAKKANAD DESOM, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late M D KAMALAM ABAD FLAT NO.11 A KAKKANAD DESOM who expired on 20-12-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M D KAMALAM. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	HARIKRISHNAN	Son	51

No: A5/1604/22

18-01-2022

Notice is hereby given to all to whom it may be concern that SUNIL KUMAR M PANJAJANYAM HOUSE EROOR DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SUNDARANATHAN C PANCHAJANYAM HOUSE EROOR DESOM who expired on 17-02-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SUNDARANATHAN C. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SUNIL KUMAR M.	Son	53
2	SEDHEER MENON M.	Son	51

No: A5/1602/22

18-01-2022

Notice is hereby given to all to whom it may be concern that PUSHPA MOOLEKKATTIL HOUSE MULANTHURUTHI DESOM, Mulanthuruthi Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late RAJU M S MOOLEKKATTIL HOUSE MULANTHURUTHI DESOM who expired on 09-12-2021 and that it has been reported to this office that the persons named in the scheduled



below are the legal heirs of the said late RAJU M S. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PUSHPA	Wife	49
2	RESHMA RAJU	Daughter	26
3	ROHITH RAJU	Son	22
4	KARTHYAYANI	Mother	71

No: A5/21850/21

07-12-2021

Notice is hereby given to all to whom it may be concern that RAJANI T P KAPPASSERY HOUSE, VADUTHALA DESOM , Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late LOHITHAKSHAN K K KAPPASSERY HOUSE, VADUTHALA DESOM who expired on 06-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late LOHITHAKSHAN K K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	RAJANI T P	Wife	49
2	ROOPA K L	Daughter	32
3	NISHAN K L	Son	31

No: A5/21748/21

06-12-2021

Notice is hereby given to all to whom it may be concern that SUDHABHAI MANAPPURATH VALIYAPARAMBIL HOUSE , CHERANELLOOR DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late M K GOPALAN MANAPPURAM VALIYAPARAMBIL HOUSE, CHERANELLOOR DESOM who expired on 27-06-1975 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M K GOPALAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from



the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SUDHABHAI	Daughter	65
2	SUSEELA RAJAN	Daughter in law	68
3	MEEVA UNNIKRIISHNAN	Grand Daughter	47
4	MANSOOR M R	Grand Son	42
5	THANKAPPAN M G	Son	72

No: A5/1730/22

10-01-2022

Notice is hereby given to all to whom it may be concern that MEENA MALAYIL HOUSE MULANTHURUTHI DESOM, Mulanthuruthi Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late M VINNY JOHN MALAYIL HOUSE MULANTHURUTHI DESOM who expired on 30-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M VINNY JOHN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MEENA	Wife	50
2	JOJU M VINNY	Son	26
3	ANJU M VINNY	Daughter	22

No: A5/1784/22

18-01-2022

Notice is hereby given to all to whom it may be concern that RENJI P C PANDATHIL HOUSE EROOR DESOM, Nada ma Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P K LEELA PANDATHIL HOUSE EROOR DESOM who expired on 23-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P K LEELA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	RENJI P C	Son	53
2	P C JAYACHANDRAN	Son	50

No: A5/1784/22(A)

18-01-2022

Notice is hereby given to all to whom it may be concern that RENJI P C PANDATHIL HOUSE EROOR DESOM, Nada ma Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late T N CHANDRASEKHARAN PANDATHIL HOUSE EROOR DESOM who expired on 15-08-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late T N CHANDRASEKHARAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	RENJI P C	Son	53
2	P C JAYACHANDRAN	Son	50

No: A5/1759/22

18-01-2022

Notice is hereby given to all to whom it may be concern that P K LALITHA KUTTIKKAT HOUSE VENNALA DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before 3 in respect of the legal heirs of late K K SASI KUTTIKKAT HOUSE VENNALA DESOM who expired on 08-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K K SASI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P K LALITHA	Wife	66
2	SALISH K S	Son	37
3	SHALINI BAIJUMON	Daughter	39



No: A5/1882/22

19-01-2022

Notice is hereby given to all to whom it may be concern that SAJEED P H PARAYANTHAZHATHU THRIKKAKKARA DESOM, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late HASSAN P A PARAYANTHAZHATHU THRIKKAKKARA DESOM who expired on 08-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late HASSAN P A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	BEEVI HASSAN	Wife	63
2	ANWAR P H	Son	48
3	P H SOFYA ZAKEER	Daughter	47
4	BUSHARA P H	Daughter	43
5	SAJEED P H	Son	41

No: A5/1883/22

20-01-2022

Notice is hereby given to all to whom it may be concern that SANTHOSH P NANDANA HOUSE, CHERANELLUR DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late RAVEENDRANATH PAI NANDANA HOUSE, CHERANELLUR DESOM who expired on 23-09-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RAVEENDRANATH PAI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	GEETHA R	Daughter	51
2	SANTHOSH RAVEENDRANADHA PAI	Son	47
3	SURESH R PAI	Son	50
4	VIJAYABHAYI	Wife	75

No: A5/1851/22

20-01-2022



Notice is hereby given to all to whom it may be concern that BABY ABRAHAM KURUSSINKAL HOUSE, CHERANELLU R DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K F ABRAHAM KURUSSINKAL HOUSE, CHERANELLUR DESOM who expired on 29-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K F ABRAHAM. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	BABY ABRAHAM	Wife	72
2	MARY BIJI ANTONY	Daughter	47
3	ANTONY ABRAHAM	Son	45

No: A5/1855/22

19-01-2022

Notice is hereby given to all to whom it may be concern that SREEDEVI V M GEETHABAVAN HOUSE MULANTHURUT HI DESOM, Mulanthuruthi Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SURESHKUMAR C K GEETHABAVAN HOUSE MULANTHURUTHI DESOM who expired on 02-08-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SURESHKUMAR C K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SREEDEVI V M	Wife	57
2	GOKUL SURESH	Son	23

No: A5/1957/22

19-01-2022

Notice is hereby given to all to whom it may be concern that ELBY SHIBU PUTHANVEETIL HOUSE VELIYANAD DESOM, Edakkattuvayal Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SHIBU P V PUTHANVEETIL HOUSE VELIYANAD DESOM who expired on 24-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SHIBU P V. that it is proposed to issue a legal heirship certificate



according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ELBY SHIBU	Wife	37
2	AIBEL BASIL SHIBU	Son	15
3	ADORN SHIBU	Son	10

No: A5/1872/22

18-01-2022

Notice is hereby given to all to whom it may be concern that BIJU PETER PULIKKAL HOUSE, ELAMAKKARA DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late PETER P C PULIKKAL HOUSE, ELAMAKKARA DESOM who expired on 23-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PETER P C. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PHILOMINA PETER	Wife	71
2	BIJU PETER	Son	47
3	SMITHA SAJU	Daughter	46
4	SEENA MARY	Daughter	41

No: A5/1958/22

19-01-2022

Notice is hereby given to all to whom it may be concern that LEELA P S SHAH-VILLA EDAKKATTUVAYAL DESOM, Edakkattuvayal Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P N THANKAPPAN SHAH-VILLA EDAKKATTUVAYAL DESOM who expired on 21-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P N THANKAPPAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	LEELA P S	Wife	69
2	LATHEESH THANKAPPAN	Son	42
3	RATHEESH THANKAPPAN	Son	40

No: A5/1963/22

21-01-2022

Notice is hereby given to all to whom it may be concern that SAFIYA KARUVELIPARAMBU HOUSE CHERANELLUR DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late PATHU KARUVELIPARAMBU HOUSE CHERANELLUR DESOM who expired on 28-11-2002 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PATHU. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SAFIYA	Daughter	76
2	AMINA ABDUL RAHEEM	Daughter in law	58
3	SAID MOHAMED K A	Grand Son	41
4	FAKRUDHEEN K A	Grand Son	38
5	AMEEN K A	Grand Son	35

No: A5/1474/22

06-01-2022

Notice is hereby given to all to whom it may be concern that SUDHEER P R PORIYAMPADAM HOUSE, PADIVATTOM DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KOMALAM PORIYAMPADAM HOUSE, PADIVATTOM DESOM who expired on 11-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KOMALAM. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

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Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SURESH P R	Son	56
2	SUDHEER P R	Son	53
3	SHAJI P R	Son	51
4	SHALI P R	Son	51

No: A5/1512/22

07-01-2022

Notice is hereby given to all to whom it may be concern that AFSAL K A KOTTAYIL HOUSE, THRIKKAKKARA DESOM , Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ASHRAF K S KOTTAYIL HOUSE, THRIKKAKKARA DESOM who expired on 14-06-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ASHRAF K S. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	FATHIMA ASHRAF	Wife	53
2	AFSAL K A	Son	32
3	SHEFSI K A	Daughter	31

No: a5/1502/22

15-01-2022

Notice is hereby given to all to whom it may be concern that ANILKUMAR K S KIZHAKKEVETTIKAPPILLIL HOUSE CHOORAKKAT DESOM, Thekkumbhagam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SUNDARESAN K B KIZHAKKEVETTIKAPPILLIL HOUSE CHOORAKKAT DESOM who expired on 13-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SUNDARESAN K B. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	RATNAM	Wife	56



2	ANILKUMAR K S	Son	34
3	ANITHA K S	Daughter	29

No: A5/1449/22

03-01-2022

Notice is hereby given to all to whom it may be concern that SAVITHA PRABIN ARAMANAYIL HOUSE, THENGODU DESOM, Kakkannad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late PRABIN KUMAR A B ARAMANA PARAMBIL HOUSE, THENGODU DESOM who expired on 21-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PRABIN KUMAR A B. that it is proposed to issue a legal heirship certificate according to this to the applicant. Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar, Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SAVITHA PRABIN	Wife	44
2	RISHY PRABIN	Son	14

No: A5/1525/22

12-01-2022

Notice is hereby given to all to whom it may be concern that LASITHA PATHAPILLY HOUSE, VENNALA DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late RAMAKRISHNAN P K PATHAPILLY HOUSE, VENNALA DESOM who expired on 04-02-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RAMAKRISHNAN P K. that it is proposed to issue a legal heirship certificate according to this to the applicant. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar, Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	V N PRABHA	Wife	62
2	LASITHA	Daughter	38

